

ANNEXURE 7:													(Amount in INR)	
Ansal Properties and Infrastructure Limited- List of Other creditors, if any, other than financial creditors and operational creditors as on 26.05.2025														
Sl. No.	Name of Operational Creditor	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted
1	New Look Builders And Developers Private Limited	3/11/2025	₹ 4,022,604,393.00	-	-	-	Not Specified	-	-	-	-	-	4,022,604,393	Claim not rejected. Currently under verification. Further information requested.
2	Ansal Urban Condominiums Private Limited	26-05-2025 07:30 PM	₹ 1,380,000,000.00	-	-	-	Yes	-	-	-	-	-	1,380,000,000	Claim not rejected. Currently under verification. Further information requested.
3	M/S TARA ESTATE, A PARTNERSHIP FIRM	26-05-2025 05:05 PM	₹ 5,207,654.10	-	-	-	Not Specified	-	-	-	-	-	5,207,654	Claim not rejected. Currently under verification. Further information requested.
4	M/s Lakshya Realinfra Private Limited	26-05-2025 04:42 PM	₹ 3,605,488.99	₹ 3,605,488.99	-	-	-	Not Specified	-	-	-	-	-	Claim not rejected. Currently under verification. Further information requested.
5	SURYA KIRAN MAINTENANCE SOCIETY	26-05-2025 04:17 PM	₹ 1,080,217.94	-	-	-	Not Specified	-	-	-	-	-	1,080,218	Claim not rejected. Currently under verification. Further information requested.
6	M.K Dutta, Consultant	25-05-2025 11:57 PM	₹ 5,284,500.00	₹ 500.00	-	-	-	Not Specified	-	-	-	-	5,284,000	Claim admitted as per the books of accounts of CD made available to RP. Any amount not verified through the books has been kept under verification. Further information requested.
7	1.Landmark Property Development Company Limited 2.Ansal Landmark (Karnal) Township Private Limited 3.Mr. Gaurav Dalmia (Son of Mr. Mridu Hari Dalmia) 4.Mr. Raghu Hari Dalmia (Son of late Mr. Jaddal Dalmia) 5.Ms. Padma Dalmia (Wife of Mr. Raghu Hari Dalmia) 6.National Synthetics Limited 7.Ms. Abha Dalmia (Wife of Mr. Mridu Hari Dalmia) 8.Mr. Mridu Hari Dalmia 9.Rashu Hari Dalmia (HUF)	23-05-2025 07:30 PM	₹ 292,635,219.00	-	-	-	Yes	-	-	-	-	-	292,635,219	Claim not rejected. Currently under verification. Further information requested.
8	Ansal Urban Condominiums Private Limited	22-05-2025 06:46 PM	₹ 49,767,715.00	-	-	-	Yes	-	-	-	-	-	49,767,715	Claim not rejected. Currently under verification. Further information requested.
9	ICP Investments (Mauritius) Ltd	19-05-2025 01:06 PM	₹ 59,980,700.00	-	-	-	Not Specified	-	-	-	-	-	59,980,700	Claim under verification; outstanding as per the books of CD is Rs. 3,78,99,682 and admission is subject to outcome of Hon'ble NCLT order in CP-232-ND-2023 (ICP Investments (Mauritius) Ltd. vs. APIL), presently sub judice. Documents/calculators substantiating the claim has been requested.
10	RAJESH DUTTA	09-05-2025 08:43 PM	₹ 6,679,500.00	-	-	-	Not Specified	-	-	-	-	-	6,679,500	Claim under verification. As per the books of accounts of the Corporate Debtor, a debit balance of INR 3,65,112/- is reflected as receivable from the claimant. Further information has been requested.
11	M.K Dutta, Consultant	09-05-2025 04:58 PM	₹ 5,284,500.00	-	-	-	Not Specified	-	-	-	-	5,284,500		Duplicate claim, the latest claim has been verified.
12	Kamlesh Singh	24-05-2025 01:00 PM	₹ 2,470,305.00	-	-	-	Not Specified	-	-	-	-	-	2,470,305	Claim not rejected. Currently under verification. Further information requested.
	Total		5,834,600,193	3,605,989	-	-	-	-	-	-	-	5,284,500	5,825,709,704	